

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 31ST MARCH,2017

Name of the state.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 yrs old			Pendency of Cases which are more than 5 yrs old at the end of the month		
	Cvl	Crll	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	68630	194566	263196	3343	19840	23183	3239	13038	16277	68734	201368	270102	504	1368	1872	7498	22696	30194
NAGALAND	1648	2739	4387	63	97	160	05	73	78	1706	2763	4469	-	-	-	183	719	902
MIZORAM	2021	2868	4889	731	445	1176	563	506	1069	2189	2807	4996	7	-	7	41	154	195
ARUNACHAL PRADESH	2862	11215	14077	201	202	403	110	172	282	2953	11245	14198	2	23	25	196	2467	2663

N.B-Excluding IA/Misc Cases.